

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

TCP 87/2012

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **RAKESH KABRA & ANR. V/s NRK OVERSEAS
(INDIA) PVT. LTD. & ORS**

Section 397-398 of the Companies Act, 2013

ORDER

Adv. Prakhar Tandon for the Respondent present through VC.

List this matter on Board on **10.05.2024**. Interim order shall continue till the next date of hearing.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**